tions when the grant was given by the Technical Cooperation Mission that the purchase should be made from USA?

Shri Karmarkar: Yes. That condition is there. We wanted both the DDT and the aid. I do not agree with the observation of my hon, friend, Shri Tyagi, that we are begging for aid. We never beg for anything, and the Prime Minister has made it quite clear that we get aid under our own terms and not anybody else's.

Shri Tyagi: May I know if we are having it as a loan and we shall repay it or it is a grant given by a rich country to India, being poor? I also want to know whether Government have made any provision in this or the next Plan to make India selfsufficient in DDT production.

Shri Karmarkar: As regards latter question, as I said, I would like to have notice. Then I shall give an adequate answer—after getting the material. I do not want to hustle myself into a hasty reply.

As regards the other question, I do not all agree with my hon, friend in his implication that they are a rich country and we are a poor country. So far as the aid is concerned, we welcome it. I hope my hon. friend realises that this is to fight malaria and malaria will be a thing of the past in a few years. I think we have every reason to appreciate the international aid that is given. We do not look upon it as either beggary or as some alms given to us.

Shri Tyagi: Do Government propose to make some grant to the USA for some of their requirements?

Mr. Speaker: Order, order. The hon. Member is exceeding the limits of the question. This is a matter of international affair. We take things from others and if there is necessity, we give also. What is this kind of allegation and insinuation about? It is not at all right. Next question.

Train Accident at Jhansi

Shri S. A. Mehdi: \*778. Shrì D. C. Sharma:
Sardar A. S. Saigal: Shri P. G. Deb:

Will the Minister of Railways be pleased to state:

- (a) whether it is a fact that two passengers were injured when the Delhi-Jabalpur coach bumped the rear breake-van of the Bombay bound 6 Up Delhi Mail at the Jhansi railway station on the 21st February. 1960:
  - (b) the cause of the incident; and
- (c) the action taken or proposed to be taken in the matter?

The Deputy Minister of (Shri S. V. Ramaswamy): (a) Yes: two persons received serious injuries.

- (b) The cause of the accident under investigation.
- (c) Necessary action will be taken by the railway Administration after the report of the enquiry committee is finalized.
- Shri S. A. Mehdi: May I know what is the amount of damage that has been done as a result of this accident?

Shri S. V. Ramaswamy: There is no damage on account of the accident.

## Leprosy Home for Delhi

Shri Ajit Singh Sarhadi: \*780. Shri D. C. Sharma: Shrimati Minimata:

Will the Minister of Health be pleased to state:

- (a) whether there is any scheme . under the consideration of Government to open a new Leprosy Home for Delhi:
  - (b) if so, the details thereof:
- (c) whether there is any scheme to open a leprosy research institute also; and

(d) if so, whether any plans have been chalked out for the same and what are they?

The Minister of Health (Shri Karmarkar): (a) and (b). There is no scheme under the consideration of Government to open a new Leprosy Home for Delhi. The Delhi Municipal Corporation, however, propose to convert the Leprosy Home at Tahirpur Village near Shahdara (Delhi) into a Detention Camp. This proposal is estimated to cost Rs. 18 Jakhs.

- (c) No.
- (d) Does not arise.

Shri Ajit Singh Sarhadi: How long will it take for the scheme to fructify?

Shri Karmarkar: So far as I could say offhand, the plan is to begin this year. As to how long it will take to complete the whole scheme, I have no material at present to give an answer. I shall find out.

Electricity from Noharkotiya

Will the Minister of Irrigation and Power be pleased to state:

- (a) whether the project report for generation of electricity from the natural gas of Noharkotiya oil wells has been submitted to Government;
- (b) if so, what are the main features of the report; and
- (c) when the same is likely to function?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). A statement containing the requisite information is laid on the Table of the House.

## STATEMENT

(a) The Central Water and Power Commission, who were entrusted with the work of preparing the project report for the scheme to establish a

thermal power station utilising natural gas from oil wells at Noharkotiya, have recently completed the project report and sent it to the Assam State Electricity Board. The project report when received from the State Government, will be processed through the Advisory Committee of the Planning Commission on Irrigation, Flood Control and Power Projects.

- (b) The project is likely to cost Rs. 6 crores and provides for the installation of 3 generating units of 16.800 KW each.
- (c) The Power Station is expected to come into operation some time in 1963.

Shri P. K. Deo: From the statement, I find that the project is likely to cost Rs. 6 crores. May I know if this amount would be made available by the Assam State Electricity Board or Central assistance will be given?

Shri Hathi: The question of financial assistance will be determined later on.

Shri P. K. Dee: May I know how the cost of generation of electricity from this natural gas compares with that produced by conventional methods like thermal or hydel method?

Shri Hathi: That depends upon the cost of gas per thousand cubic feet. Assuming the cost of gas at 30 nP per thousand cubic feet, the cost will be about 4 nP per kw hour. That compares favourably.

Shri Hem Barua: What is happening to the natural gas emitting from the Noharkotiya oil wells at present? Is it being burnt out? If so, what is the total output of natural gas which has been burnt out?

Shri Hathi: I have no information on that.